

Name of the Corporate Debtor: JBM SHELTERS PRIVATE LIMITED (IN LIQUIDATION) [CIN : U45200TN2006PTC060909]
 Date of Commencement of CIRP: 07th September 2021; Date of Commencement of Liquidation: 12th September 2023

LIST OF STAKEHOLDERS AS ON 11th NOVEMBER 2023

Filing under clause (d) of sub-regulation (5) of regulation 31 the IBBI (Liquidation Process) Regulations, 2016

Annexure 8 - List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl No	Name of the Creditor	Details of Claim Received		Details of Claim Admitted				Whether Related Party?	% of Voting Share in SCC	Amount of Contingent Claim	Amount of any mutual dues; that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by guarantee							
1	Phenix Fire Protection Systems Private Limited	10-10-2023	7,02,464	-	Supplier	-	-	No	0.000%	-	-	7,02,464	-	-
2	Purple Orchid	11-10-2023	32,748	30,322	Supplier	-	-	No	0.002%	-	-	2,426	-	-
3	V Solutions	12-10-2023	18,302	18,302	Supplier	-	-	No	0.001%	-	-	-	-	-
4	Ram Ratna Infrastructure Pvt Ltd	12-10-2023	14,68,538	-	Supplier	-	-	No	0.000%	-	-	14,68,538	-	-
	TOTAL		22,22,052	48,624					0.003%			21,73,428		

For JBM SHELTERS PRIVATE LIMITED

S. VENKATARAMAN
 Liquidator

Regn. No. IBBI/IPA-002/IP-N01068/2020-21/13433

